

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 790 of 2019

IN THE MATTER OF:

Naik Environmental Engineers Pvt. Ltd.

...Appellant

Versus

Indiabulls Construction Ltd.

...Respondent

Present:

For Appellant: Ms. Aditi Pundhir, Advocate for Mr. Prabhat K.C

For Respondent: Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates

ORDER

23.01.2020 Ms. Aditi Pundhir, Advocate, appearing for the Appellant submits that arguing Counsel Mr. J.S. Sabla, Senior Advocate is on his legs before the Hon'ble Apex Court. In view of the prayer for adjournment, let this Appeal be listed on **07th February, 2020** under the caption 'For Admission (After Notice)'.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

pks/nn